

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH, RANCHI
CP/051/00057/2019
[Arising out of OA/051/00254/2018]

Date of Order: 20.08.2019

C O R A M

HON'BLE MR. JAYESH V. BHAIRAVIA, JUDICIAL MEMBER
HON'BLE MR. DINESH SHARMA, ADMINISTRATIVE MEMBER

Tapati Sarkar (Biswas), Applicant.

- By Advocate: Mr. M.A. Khan
-Versus-
D. Ram, Director, CIP, Kankey, Ranchi..... Respondents.
- By Advocate: Mr. Rajendra Krishna

O R D E R
[ORAL]

Per J.V. Bhairavia, J.M.:- The learned counsel for the applicant submits that the grievance of the applicant has been redressed and thus the CP has become infructuous.

In view of the submission of the learned counsel for the applicant, the instant CP is dropped and notice stands discharged.

[Dinesh Sharma]/M[A] [J.V. Bhairavia]/M[J]

Srk.